

THE HIGH COURT OF KERALA

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Dated -10-10 -2018

PROCEEDINGS

Judicial Department – Transfer, posting and filling up of the vacancies of Sheristadars and Senior Superintendents in the gazetted cadre of the Subordinate Judiciary - Orders issued.

Read : 1.High Court Order No. B4(B)-71290/2017 dated 30-07-2018.
2.Rule 28(a) of the Kerala State and Subordinate Services Rules, 1958.

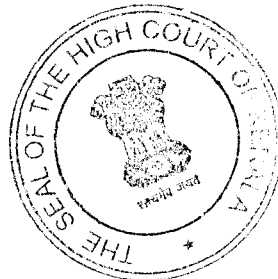
ORDER NO. B1(B) – 2482/2018

The officers in the cadre of Sheristadar, Sub Court/Senior Superintendent, District Courts namely, Sri.Sethuraman P., Sheristadar, Sub Court, Thiruvananthapuram, Smt.Sindhu P.K., Sheristadar, Sub Court, Kottarakkara, Smt.Bindu P.K., Senior Superintendent, District Court, Thrissur, Smt.Asha Sam Varghese, Senior Superintendent, District Court, Kottayam and Sri.Anish John, Sheristadar, Sub Court, Muvattupuzha have not completed their period of probation successfully. In view of Rule 28 of the Kerala State and Subordinate Service Rules 1958, the above officers are not considered for promotion to the cadre of Sheristadar, Additional District Courts/MACT/Special Courts for filling up existing vacancies.

As part of filling up of the existing vacancies of Sheristadars and Senior Superintendents in the gazetted cadre of the Subordinate Judiciary, the following orders are issued :

1. **Sri.Benny Thomas**, Sheristadar, Motor Accidents Claims Tribunal, Pala is appointed as Sheristadar, District Court in the scale of pay ₹ 42,500- 87000 and posted as Sheristadar, District Court, Palakkad.

2. **Sri.Cyriac George**, Sheristadar, Spl.Court(NDPS Act Cases)/Addl.District Court-II, Thodupuzha is transferred and posted as Sheristadar, Motor Accidents Claims Tribunal, Pala



Cont'd...

3. **Smt.Ramla Ismail**, Sheristadar, Sub Court, Thodupuzha is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 40,500 – 85,000 and posted as Sheristadar, Spl.Court(NDPS Act Cases)/Addl.District Court-II, Thodupuzha.

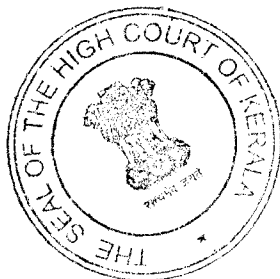
4. **Smt.Asha Sam Varghese**, Senior Superintendent, District Court, Kottayam is transferred and posted as Sheristadar, Sub Court, Thodupuzha.

5. **Smt.V.D.Ajithakumari**, Sheristadar, Sub Court, Payyannur is transferred and posted as Senior Superintendent, District Court, Kottayam

6. **Sri.A.R.Narendran**, Junior Superintendent, District Court, Thrissur is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar, Sub Court, Payyannur.

The officers at Sl.Nos. 1 and 6 are eligible for joining time and transfer T.A.

The Presiding Officers of the Courts concerned are directed to make necessary charge arrangements.



(By Order)

K. Haripal

K. Haripal

Registrar (Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram (6 copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Addl.Chief Secretary to Government, Home (C) Department, Thiruvananthapuram.
(with C/L)

The Director of Public Relations, Thiruvananthapuram.

All Principal District Judges (**By e- mail only**)

The Private Secretary to the Chief Justice, High Court.

The Confidential Assistants to the Registrar General & Registrar(Subordinate Judiciary),
High Court.

The B2(A), B3(A), B4(A), B5(A), C1, C2, C3, D2, E1 & I1 seats, High Court.

The I.T Section, High court (for uploading in the High Court Website)

The Administrative Records Section, High Court (2 copies)

Note:The officers and courts concerned can download the order from the official website of the High Court (www.highcourtofkerala.nic.in)